

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205- **Appeal/4(AHM)2022**
ITEM No.206- IA/67(AHM)2023

Proceedings under Section 252(1) of Co. Act, 2013

IN THE MATTER OF:

Registrar of Companies Gujarat
V/s
Mahadevan Raghupathy Iyer & Ors

.....Applicant

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Rupa Sutar, Dy. RoC
For the Respondent : Mr. Jaimin Dave, Adv. a/w Mr. Chintan Abichandani for
R-4 & 5 - Standard Chartered Bank

ORDER

Appeal/4(AHM)2022& IA/67(AHM)2023

Learned ROC appears and states that she has complied with the earlier order.

List for final consideration on next hearing .26.09.2024

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

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CHITRA HANKARE
MEMBER (JUDICIAL)